

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA./TA/MP. No. /199

Bel. Ben

Versus

Govt.

Date of Order	Orders
<u>23.1.95</u>	<u>MA 25/95 (OO 162/82)</u> <i>Sh. S. Kumar, counsel for the applicant.</i> <i>Sh. Manish Khosla, counsel for the respondent.</i> <i>Record. The learned counsel for the applicant withdraws the MA. The MA stands dismissed as having been withdrawn.</i> <i>N. K. Verma</i> (N. K. Verma) MA, <i>C. K. Mishra</i> (Gopal Krishna) MA, <i>Copy sent to</i> <i>app. cl & sp.</i> <i>cl & sp.</i> <i>30.1.95.</i> <i>2</i> Central Administrative Tribunal Jaipur Bench, JAIPUR Certified That No Further Action is Required To Be Taken & The Case is Fit For Consignment To Record. <i>(Signature)</i> Dealing Asstt. Record Section Officer Digit No. 2..... Keeper (Judicial)